

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI**

(9)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-07-2020 AT 11.30 AM THROUGH
VIDEO CONFERENCING:**

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/513/IB/2020 IN IA/514/IB/2020

PETITION NUMBER : IBA/1325/2019

**NAME OF THE PETITIONER(S) : JAYASHREE S IYER (IRP) (CURA HEALTHCARE
PVT LTD)**

NAME OF THE RESPONDENT(S) : DEEPAK MITTAL & 4 OTHERS

UNDER SECTION : RULE 11 & SEC 19(2)&19(3) OF IBC 2016

--	--	--	--

(9)

[IA/513/IB/2020 in IA/514/IB/2020 in IBA/1325/2019]

ORDER

Ld. Counsel Mr. B. Dhanraj for the Applicant and Ms. Jayashree S Iyer, Interim Resolution Professional are present.

The urgent application (IA/513/2020) is hereby **allowed**.

Counsel for the Applicant is directed to take private notice to all Respondents and file Affidavit of Service.

List the matter on **17.08.2020** for appearance of the Respondents and hearing.

-sd-

[S. VIJAYARAGHAVAN]
Member (Technical)

-sd-

[R. SUCHARITHA]
Member (Judicial)

VS